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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.06.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 92/BB/2018	For admission	Sec 7 of I&B Code 2016	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan housing projects Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

RAJITHA T.O

8050060006

Rajitha

PETITIONER.

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Ms. Rajitha, learned Counsel for the Petitioner. None appeared for the Respondent, even though the paper publication has already been given.

Post the case on **18.06.2019**.

Puja
MEMBER(T)

Puja

Verified

Court Officer

V. S.
MEMBER(J)